

NATIONAL COMPANY LAW TRIBUNAL

COURT- I, MUMBAI

SPECIAL BENCH

Item 55

CA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 in CP 1498/2019

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **03.11.2022**

NAME OF THE PARTIES: - **ITC Ltd & Anr V/s Hotel Leela ventures Ltd
& Ors**

Appearance (via video-conference):

For the Applicant : Ms. Aastha Kaushal and Ms. Tanya
Chaudhary i/b Bharucha and Partners
For R2 & R3 & R7 to R14 : Adv Gauri Joshi I/b Ganesh and Co.
For R16 : Ms Shobhana Narayan and Ms Radhika
Kulkarni i/b Khaitan and Co.

Section 241 of the Companies Act, 2013 & Rule 11

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 12.01.2023, for further consideration and hearing.

Sd/-

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

KISHORE VEMULAPALLI
Member (Judicial)

Vedant Kedare